

APPLICATION OF MOST-FAVORED-NATION TREATMENT TO WESTERN SECTORS OF BERLIN

*Memorandum of understanding opened for signature at Annecy
August 13, 1949, and signed for the United States August 13, 1949
Entered into force August 13, 1949*

63 Stat. 2795; Treaties and Other
International Acts Series 2047

MEMORANDUM OF UNDERSTANDING RELATIVE TO APPLICATION TO THE WESTERN SECTORS OF BERLIN OF THE AGREEMENT ON MOST-FAVORED- NATION TREATMENT FOR AREAS OF WESTERN GERMANY UNDER MILI- TARY OCCUPATION

1. The undersigned, representing Governments now signatory to the Agreement on Most-Favoured-Nation Treatment for Areas of Western Germany under Military Occupation, signed 14 September 1948¹ (hereinafter referred to as "the Agreement"), agree, since the same policy considerations as apply to the extension of most-favoured-nation treatment to the areas clearly covered by the Agreement also apply to the extension of such treatment to the sectors of Berlin under occupational control of France, the United Kingdom and the United States, that the provisions of the Agreement applicable to Western Germany shall from the signature hereof be construed as applicable in like manner to such sectors of Berlin.

2. This Memorandum shall be deposited with the Secretary-General of the United Nations who shall transmit a certified copy thereof to each Government specified in paragraph 2 of Article VI of the Agreement. This Memorandum shall be open for signature by each Government which has signed, or hereafter signs the Agreement.

Done at Annecy, in a single copy, in the English and French languages, both texts authentic, this thirteenth day of August, 1949.

For the Kingdom of Belgium:
FRANÇOIS NYS

For Canada:
E. D. WILGRESS

For the United States of Brazil:
A. DE VILHENA FERREIRA-BRAGA

For Ceylon:
For the Republic of China:

¹ TIAS 1886, *ante*, p. 765.

For the French Republic:
E. LECUYER

For India:
M. J. DESAI

For the Grand-Duchy of Luxembourg:

For the Kingdom of the Netherlands:
C. L. PATIJN 10 Oct. 49

For the Kingdom of Norway:
KNUT THOMMESSEN

For Pakistan:

For the Union of South Africa:

For the United Kingdom of Great
Britain and Northern Ireland:
R. SHACKLE

For the United States of America:
WOODBURY WILLOUGHBY

For the Republic of Syria:
F. EL-KHOURI September 24, 1949

For the Dominican Republic:
MAX HENRIQUEZ URENA October 5,
1949